

IN THE HIGH COURT OF MEGHALAYA
SHILLONG

Statement showing the category wise & Bench wise number of cases of Institution, Disposal and Pendency in respect of the High Court of Meghalaya

W.E.F.01.08.2014 TO 31.08.2014

Sl.No	Category of Cases	Category of Benches	Pending as on 01.08.2014	Institution	Disposal	Pending as on 25.08.2014
1	R.F.A	S/B	2	-	-	2
		D/B				
2	M.A.F	S/B				
		D/B	3	-	-	3
3	Gau.Appl.R.F.A	S/B				
		D/B				
4	F.A.O	S/B	-	1	-	1
		D/B	1	-	-	1
5	R.S.O	S/B				
		D/B				
6	L.P.A	S/B				
		D/B				
7	C.R.P	S/B	12	1	1	12
		D/B				
8	Review Petn	S/B	1	-	-	1
		D/B	3	-	1	2
9	C.Ref	S/B				
		D/B				
10	Arbitration	S/B	2	-	-	2
		D/B				
11	C.M.Appl	S/B	149	16	34	131
		D/B	67	7	5	69
12	WP(C)	S/B	332	41	38	335
		D/B	46	2	1	47
13	P.I.L	S/B				
		D/B	3	-	-	3
14	W.A	S/B				
		D/B	78	3	-	81
15	Mat.Case	S/B				
		D/B				
16	Test Case	S/B	1	-	-	1
		D/B				
17	M.A.C	S/B	1			1
		D/B				
18	El.Petn	S/B	1	-	-	1
		D/B				

19	Cont. Case	S/B	17	7	1	23
		D/B				
20	Second Appl/S.A.O	S/B				
		D/B				
21	Comp.Petn	S/B	3	1	-	4
		D/B				
22	Tax Cases	S/B				
		D/B	2	-	-	2
23	Cross Objection	S/B				
		D/B				
24	Tr.P(C)	S/B				
		D/B				
25	W.P.(C) SOU MOTTO	S/B				
		D/B				
26	I.A.	S/B				
		D/B				
27	L.A.REF	S/B				
		D/B				
28	L.A.APPL	S/B				
		D/B				
29	F.A	S/B	1	1	-	2
		D/B				
30	Crl.App	S/B	2	-	-	2
		D/B	15	-	-	15
31	Crl.Rev.Petn.	S/B	4	1	1	4
		D/B				
32	Crl.Petn	S/B	4	5	1	8
		D/B				
33	Crl.Ref	S/B				
		D/B				
34	Crl.(D) Ref	S/B				
		D/B				
35	Bail Appln./Anticipatory Bail	S/B	7	7	9	5
		D/B				
36	W.P.(Crl)	S/B	10	-	2	8
		D/B				
37	Crl.M.Appl	S/B	4	3	-	7
		D/B	3	-	-	3
38	Tr.P(Crl)	S/B				
		D/B				
39	C.Appln.	S/B				
		D/B				
TOTAL			774	96	94	776